

# **Status of Computerization of High Court and District/Subordinate Courts of Sikkim**

The following Modules have been implemented in the Courts of Sikkim under eCourts Mission Mode Project.

- 1. Site Preparation:** Completed in High Court of Sikkim and District & Subordinate Courts of Sikkim in the year 2009 and 2011 respectively. Courts not covered during Phase-I are likely to be covered in Phase-II of eCourts Mission Mode Project.
- 2. Hardware delivery and installation:** Completed in the year 2012 in District & Subordinate Courts of Sikkim. Under eCourts Mission Mode project High Court of Sikkim received 40 Computers, 20 Printers and 40 UPS in the year 2009. 40 (forty ) Computers and LAN Items supplied to Subordinate Courts of Sikkim in the month of February, 2016 under Phase-II of eCourts Mission Mode Project.
- 3. Laptops to Judicial Officers:** 9 Laptops were issued to 9 Judicial Officers in the year of 2007 in Phase-I under e-Court Mission Mode Projects and were replaced with the latest Laptops by Hon'ble High Court in the month of March, 2013. Six (06) each new Laptops issued to 6 newly appointed Judicial Officers in the year 2013 and 2015 respectively. Total fifteen (15) laptops issued to 15 Judicial Officers so far.
- 4. Communication & Connectivity (LAN & WAN):** High Court and Subordinate Courts of Sikkim are connected with LAN and WAN (Leased Line and VPNoBB)
- 5. Judicial Service Center:** It is made functional in District & Subordinate Courts of Sikkim from the month of February, 2013.
- 6. Official Websites:** High Court of Sikkim has its own website [www.highcourtofikkim.nic.in](http://www.highcourtofikkim.nic.in) wherein all the information pertaining to cases like orders, judgments, causelists and other notifications, circular etc., are being

uploaded for the users and litigants. Subordinate Courts of Sikkim have their respective websites developed by NIC, New Delhi.

- 7. Migration of Data** from CIS-Delhi Version to National Core Version Pune CIS 1.0 has been successfully completed at District & Subordinate Courts of Sikkim in the month of November, 2013. Data Migration to National Core Version CIS 2.0 from CIS 1.0 completed in the Subordinate Courts of Sikkim in the month of March, 2016.
- 8. Process Re-engineering** implemented in the first week of December, 2013 in four District & Sessions Courts of Sikkim.
- 9. Unique ID** issued to all the Judicial Officers of Sikkim in the month of October 2013 and March, 2015.
- 10.** Two District Judges namely; Mr. Prajwal Khatiwada and Mr. Karma Wangchuk Bhutia, are designated as 'Master Trainers' under eCourts Mission Mode Project in the year 2013. Further, two more Judicial Officers namely; Mr. Suraj Chettri, Chief Judicial Magistrate (East & North) and Mr. Benoy Sharma, Civil Judge-cum-Judicial Magistrate (North) were also designated as 'Master Trainers' in the year 2015.
- 11.** In an effort to better equip the Judicial Officers of the State of Sikkim under eCourts Mission Mode Project, Judicial Officers were first trained on Ubuntu-Linux OS (ver 12.01) on 27<sup>th</sup> and 28<sup>th</sup> March, 2013 and thereafter on 2<sup>nd</sup> and 3<sup>rd</sup> August, 2014, followed by a 20<sup>th</sup> and 21<sup>st</sup> June, 2015 at the Sikkim Judicial Academy.
- 12.** The provision of SMS service has been implemented through CIS in the District & Subordinate Courts of Sikkim from the month of June 2014, through which case status is made available to Litigants/Advocates in their registered mobile number.
- 13.** Record Room Software (RRS), Copy Room Software (CRS) and Employee Management System (EMS) are developed by Technical Manpower of High Court of Sikkim in coordination with NIC, Sikkim State Unit for the user of High Court and

Subordinate Courts of Sikkim with an objective to make less use of paper in official works (paper less).

- 14. Mapping of Court Complexes** has been successfully implemented in the month of June, 2015.
- 15.** Technical Manpower for High Court and Subordinate Courts of Sikkim appointed as per Sikkim High Court Computer Cadre Service Rules, 2013 in the month of October, 2015 to implement e-Courts Mission Mode Project.
- 16.** Subordinate Courts and Jails of Sikkim have receiving Video Conference items under e-Courts Mission Mode Project.
- 17.** The Computer Cell of this Registry periodically conducts eCourts oriented training programme for Ministerial Staff of High Court and Subordinate Courts of Sikkim in coordination with Sikkim Judicial Academy.
- 18.** The Phase-II of eCourts Mission Mode Project is now under progress for implementation.